

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4362

ANSWERED ON:04.08.2009

EDIBLE OIL SUBSIDY

Rajesh Shri M. B.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Union Government has received any request from the Government of Kerala regarding extension of edible oil subsidy to coconut oil; and

(b) if so, the details thereof and the reaction of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): Yes, Madam.

(b): The Government had implemented a 'Scheme for distribution of subsidised imported edible oils through States/UTs' during 2008-09. The Central subsidy had been Rs. 15/- per kg till January 2009 and thereafter Rs. 25/- per kg of imported edible oil handed over to the States for distribution under the Scheme. The Scheme ended on 31.3.2009. The Government of Kerala had requested that the same rate of subsidy be given for coconut oil. The Government of Kerala was informed that the 'Scheme for distribution of edible oils' is restricted to edible oils imported by PSUs and supplied to the States/UTs for distribution to increase domestic availability and stabilize prices and that the Scheme had no provision to subsidise domestic oils.